

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. (IB)-08(PB)/2017
CA NO.

CORAM:

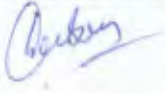
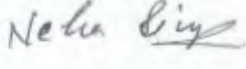
PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

SH. R.VARADHARAJAN
Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 22.02.2017

NAME OF THE COMPANY: M/s. Shivam Construction Company
and
M/s. Ambience Pvt. Ltd.

SECTION OF THE COMPANIES ACT: U/s 9 Insolvency Bankruptcy Code 2016

<u>S.NO.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	Gaurav Arora	Adv.	for Petitioner	
2.	Anshu Malik	Adv.	for Petitioner	
1.	Neha Singh	Adv.	for Respondent	

ORDER

For order see CP No. (IB)-07(PB)/2017.